

in the list of 17 iconic tourist sites to be developed by the Union Government. Sir, 13 per cent of the State's revenue comes from tourism and I strongly demand that the Union Government include at least two from among the five tourist spots mentioned in their 17 sites. Thank you, Sir.

MR. DEPUTY CHAIRMAN: To officially associate, Shri Prasanna Acharyaji.

SHRI PRASANNA ACHARYA (Odisha): Sir, I associate myself with the matter raised by the hon. Member.

MR. DEPUTY CHAIRMAN: Shri K. C. Ramamurthy; he is not present. Now, Shri Amar Shankar Sable.

Demand to control pollution in view of its effect on Children's health

श्री अमर शंकर साबले (महाराष्ट्र): मान्यवर, मैं आपके माध्यम से यह कहना चाहता हूँ कि देश की राजधानी दिल्ली के साथ-साथ देश के अन्य भागों में प्रदूषण की स्थिति चिंताजनक बनी हुई है। परिणामस्वरूप बच्चों का कद घट रहा है और उनका स्वास्थ्य भी प्रभावित हो रहा है। यह रिसर्च पेपर IT, दिल्ली के सेंटर फॉर एटमोस्फियरिक साइंसेज में एक एसोसिएट प्रोफेसर ने अपने कुछ सहयोगियों के साथ किया है। इस अनुसंधान के अनुसार गाँवों के बच्चों को दोहरी मार झेलनी पड़ रही है। आंकड़ों के अनुसार गाँवों में कुपोषण और स्वास्थ्य कारणों से कमजोर हो रहे बच्चों पर प्रदूषण की मार शहरी बच्चों के मुकाबले ज्यादा पड़ रही है। प्रदूषण के कारण बच्चों की ऊँचाई हर जगह प्रभावित हो रही है, चाहे वह गाँव हो या शहर, विशेष तौर से नवम्बर से जनवरी के बीच पैदा होने वाले बच्चे अधिक प्रभावित हैं, क्योंकि इस दौरान प्रदूषण अधिक होता है।

उपसभापति महोदय, मैं आपके माध्यम से सरकार से अनुरोध करूँगा कि बच्चों के विकास व स्वास्थ्य के लिए प्रदूषण पर काबू पाने का उपाय करे, क्योंकि आज का बच्चा कल के देश का भविष्य है। स्वस्थ बच्चे, स्वस्थ भारत!

MR. DEPUTY CHAIRMAN: Shri Sanjay Seth; he is absent. Shri Motilal Vora; he is not present. Dr. Sanjay Singh; he is also absent. Now, Shri Ashwini Vaishnaw.

Demand to ensure freedom of media and dignity of media personnel

SHRI ASHWINI VAISHNAW (Odisha): Sir, I would like to draw your kind attention to the rights of media employees. Employees and senior executives of a media channel have publicly shared their distress over three matters. First matter is mistreatment of women employees, including use of foul language, deployment of musclemen, and threats to their safety. Second, employees and executives have sought public attention towards non-payment of salaries and wages.

SHRI JAIRAM RAMESH (Karnataka): Sir, how can you allow this?

MR. DEPUTY CHAIRMAN: It has been allowed ...(Interruptions)...

SHRI ASHWINI VAISHNAW: Third, employees have expressed shock over hire and fire policy adopted by their management!

Sir, is this not a matter of public importance that requires the urgent attention of this House? Doesn't our Constitution provide protection to people working in media? Isn't there a role of this House and Government in protecting the dignity of media personnel?

Sir, through you, I humbly request this House to take note of importance of protecting freedom of expression and request Government to take steps necessary for ensuring freedom of media and dignity of media personnel. Thank you, Sir.

SHRI BHUPENDER YADAV (Rajasthan): Sir, I associate myself with the Special Mention made by the hon. Member.

SHRI AMAR SHANKAR SABLE (Maharashtra): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI NARAYAN LAL PANCHARIYA (Rajasthan): Sir, I also associate myself with the Special Mention made by the hon. Member.

MR. DEPUTY CHAIRMAN: Now, Shri Md. Nadimul Haque, not present. The House stands adjourned till 11.00 hours on Friday, the 19th July, 2019.

*The House then adjourned at six minutes past
seven of the clock till eleven of the clock on
Friday, the 19th July, 2019.*